

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:556
ANSWERED ON:11.11.2010
COMPENSATION TO BHOPAL GAS VICTIMS
Reddy Shri Magunta Srinivasulu

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government set aside another ` 72 crore for another 4,000 victims of the Bhopal gas tragedy in 1984 who were not compensated for the injuries they suffered at the time; and

(b) if so, the details thereof and the present status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SRIKANT KUMAR JENA)

(a) to (b): Based on the recommendations of the Group of Ministers (GoM) reconstituted to examine all issues relating to the Bhopal Gas Leak Disaster including remediation measures, the Cabinet in its meeting held on 24.6.2010 has sanctioned an amount of ` 650-700 crore for facilitating payment of ex-gratia to the following categories of Bhopal Gas Victims:-

Category ex-gratia

Death 10 lakh (less amount already received)
Permanent disability 5 lakh (less amount already received)
Temporary disability 1 lakh (less amount already received)
Cancer 2 lakh (less amount already received)
Renal Failure 2 lakh (less amount already received)

The Group of Ministers has further recommended payment of ex-gratia to additional 3528 cases of Bhopal Gas Victims amounting to ` 71.28 crore. The proposal is awaiting approval of the Cabinet.